

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

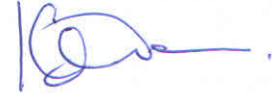
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017	-	For Hearing	241(1)(a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SRINANDAN.K
7299914774.

Advocate for
Petitioners.



2. Perikal.K. Arjun
9341210037

Adv. for Respondent



Counsel for petitioner is present. M/s. J. Sagar Associates, Advocates, have filed vakalat for Respondent. He requested time to file objections.

List it on 12.10.2017.



MEMBER (J)



MEMBER (T)